

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/1436/2014

HYDERABAD, this the 15th day of October, 2020.

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

G.Ramesware Reddy S/o G.Raghava Reddy,
Aged 29 years, H.No.37-93-309/1,
Madhura Nagar Colony, Road No.4,
Neredmetta Cross Roads,
Ranga Reddy District PIN-500056. ... Applicant

(By Advocate: Mr. B. Shekar Reddy)

Vs.

1. Union of India Rep by Secretary to
The Ministry of Railways, Railway Board,
NEW DELHI-110 001.
2. The Chairperson,
Railway Recruitment Board,
South Lallaguda,
SECUNDERABAD-500 017.
3. The Member Secretary,
Railway Recruitment Board,
South Lallaguda,
SECUNDERABAD-500 017. ... Respondents

(By Advocate: Mr. N. Srinatha Rao, SC for Railways)



O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Through Video Conferencing :

Mrs. S. Anuradha, learned Counsel representing Mr. B. Shekar Reddy, learned Counsel for the applicant submits that the applicant is not interested in pursuing the Original Application. Hence the OA is dismissed as not pressed.

2. No order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

***(ASHISH KALIA)
MEMBER(JUDL.)***

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